## [6 December, 2001] RAJYA SABHA

- (b) No distress sale of paddy by the farmers has been reported from Uttar Pradesh. The movement of foodgrains from the State of Uttar Pradesh to other States is a normal activity as the entire country is treated as a single food zone.
  - (c) Does not arise in view of (a) and (b) above.

## Construction of godowns in Orissa

1871. SHRI MAN MOHAN SAMAL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that Government have sanctioned Rs. 15.34 crore to build 96 godowns in the Super-Cyclone affected areas of Orissa which have not yet been completed; and
- (b) if so, the reasons therefor and the details of the godowns constructed so far?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHOK PRADHAN): (a) and (b) Yes, Sir. An amount of Rs. 15.40 crores has been sanctioned to Government of Orissa for construction of 96 godowns with a total capacity of 58500 MT in the super-cyclone affected areas. The financial assistance was released during March, 2000 and May 2000 under the Centrally Sponsored Scheme, 'construction of godowns'. As per the terms and conditions of the scheme godowns are to be constructed within two years from the date(s)'of sanction of financial assistance. The progress made in the construction of these godowns upto October, 2001 and the details of the completed godowns as reported by the State Government is given as per statement.

Statement

Construction of godowns project period 2000—2002 (March) progress upto 16.10.2001(Abstract)

Under Construction Stopped - 2 due to litigation - 1  Total - 7  500 MT Godowns	
No. of godowns completed         - 4         800           Under Construction Stopped due to litigation         - 2         - 1           Total         - 7         - 7           500 MT Godowns         - 6         300           Completed         - 6         300           Under Construction         - 53	
Under Construction Stopped due to litigation         - 2           Total 500 MT Godowns         - 7           Completed - 6 Under Construction         - 53	0 MT
due to litigation       - 1         Total       - 7         500 MT Godowns       - 6         Completed       - 6         Under Construction       - 53	O IVI I
Total - 7 500 MT Godowns  Completed - 6 300 Under Construction - 53	
Completed - 6 300 Under Construction - 53	
Completed - 6 300 Under Construction - 53	
Under Construction - 53	
	0 MT
Preliminary works in progress - 30	
Tremmary works in progress	
Total - 89	
Total No. of Godowns completed 10 — 10 110 (2000 MT + 500 MT)	00 MT
ANTICIPATED PROGRESS OF CONSTRUCTION	N (Progressive)
By the end of Month Numbers Capacity	Expenditure
(Cumulative) augmentation	(Crores of Rs.)
(Cumulative)	
December 2001 50 35000	10
March 2002 90 55000	15
Details of completed godowns	
SI. Name of the Capacity Date of M	

SI. No.	Name of the district	Capacity	Date of starting	Month when completed
1.	Balasore	2000 MT	27.12.2000	August, 2001
2.	Bhadrak	2000 MT	2.11.2000	August, 2001
3.	Dhenkanal	2000 MT	24.11.2000	July, 2001
4.	Jajpur (Panikoli)	2000 MT	16.08.2000	September, 2001

5.	Sanakhemudi	500 MT	18-01.2001	August, 2001
6.	Chattrapur	500 MT	11.12.2001	July, 2001
7.	Seragada	500 MT	18.01.2001	September, 2001
8.	Astarang	500 MT	10.2.2001	September, 2001
9.	Balipatna	500 MT	16.02.2001	October, 2001
10.	Dhamnagar	500 MT	19.02.2001	November. 2001

## Irregularities in FCI godowns

†1872. DR. A.K. PATEL: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of complaints with regard to irregularities in storage of foodgrains in godowns of the Food Corporation of India received by Government;
  - (b) the details thereof State-wise; and
  - (c) the action taken by Government on these complaints so far?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHOK PRADHAN): (a) No serious complaint with regard to irregularities in the present system of storage of foodgrains in godowns of the Food Corporation of India (FCI) has been received.

(b) and (c) Do not arise.

## Increase in prices of edible oils

- 1873. DR. DASARI NARAYANA RAO: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether it is a fact that prices of edible oils have skyrocketed in the country particularly during the last five months;
  - (b) if so, the details thereof; and

†Original notice of the question was received in Hindi.